



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

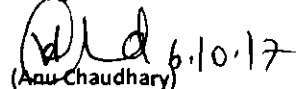
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 09.10.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Appeal No. 581/2006 Roshan Lal Vs. Omprakash	Shailesh Prakash Sharma	S.K. Gupta
2	Sh. G.K. Garg Sr. Advocate	S.B. Cr. Misc. Application No. 22/2016 & S.B. Cr. Misc. Bail No. 12082/15 Jitendra Farsoiya@ Dabhu Vs. State	Alankrita Sharma	Prahlad Sharma
3	Sh. O.P. Sharma II RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2555/2016 Rajkamal Mathur Vs. Smt. Rajul Mathur	Surendra Sharma	R.P. Vijay
4	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Civil Second Appeal No. 612/2009 Kajormal Saini Vs. Smt. Pushpa Devi	M M Ranjan	J.P. Goyal
5	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Cr. Revision No. 1662/2016, 1777/2016, 1779/2016 & 2222/2016 Nand Kishore Mittal Vs. State	Pankaj Gupta	Himmat Singh
6	Sh. Ramavatar Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1215/2016 Kailash Chandra Agrawal Vs. State	Rajneesh Gupta	Rinesh Gupta
7	Sh. S.P. Mathur Advocate	S.B. Cr. Misc. Transfer Application No. 22/2017 Subhash Chand Sharma Vs. Smt. Neetu Sharma	R.R. Sharma	Bharti Sharma
8	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2501/2015 Anita Sharma Vs. Pushpendra Deep	Prahlad Sharma	Bharti Sharma
9	Smt. Alka Bhatnagar Advocate	S.B. Cr. Misc. Petition No. 3611/2015 Shailendra Singh Vs. State	Rakesh Chandel	Amit Kumar Jain
10	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Appeal No. 608/2015 Narendra Kr. Jain Vs. M/s Ram Petrol Services	Rahul Agarwal	Devendra Sharma
11	Sh. Ajay Kumar Bajpai Advocate	S.B. Civil Second Appeal No. 470/2012 Rajkumar Vs. Jugal Kishore	J P Goyal	MM Ranjan
12	Sh. J.P. Gupta Advocate	S.B. Cr. Revision No. 1729/2016 Ashish Kumar Vs. Pallavi Kasana	Neeraj Batra	Bharti Sharma
13	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail No. 8407/2017 Rakesh Kumar Sharma Vs. State	Parth Sarthi Sandhu	Rishiraj Singh Rathore, PP
14	Smt. Nirmala Sharma Advocate	D.B. Civil Misc. Appeal No. 34/2015 Smt. Manjita (Bebi) Alias Manju Vs. Rakesh Yadav	Govind Sharma	Ajit Singh Lunia
15	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 1159/2017 Dharmendra@Sonu Vs. State	Rahul Agarwal	J.P. Gupta
16	Sh. P.K. Kasliwal Advocate	S.B. Cr. Revision No. 1903/2016 Shaid Ali Vs. Shabnam Sultana	M F Baig	Amir Aziz
17	Sh. Harish kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 822/2017 Ganesh Singh Rajawat Vs. State	Rajeev Surana	Shyma Kant Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

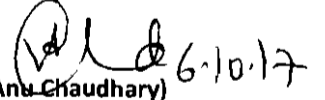
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 10.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 2164/2017 Smt. Urmila Vs. State	BM Sharma	Ghanshyam Sharma
2	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Revision No. 21/2009 Shriram Transport Finance Vs. Smt. Krishan Saini	Puneet Sharma	Mahesh Sharma
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	R.P. Vijay	Satish Khandal
4	Sh. Ankur Rastogi Advocate	S.B. Cr. Misc. Petition No. 2989/2016 Anil Tank Vs. State	Suruchi Kasliwal	NS Dhakad, PP
5	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Misc. Bail Application No. 10308/2017 Hakim Singh Vs. State	H.K. Sharma	Prakash Tahkuriya
6	Sh. Sudesh Bansal , Advocate	S.B. Civil Second Appeal No. S8S/2007 Raman Singh Radhey Shyam	N.S. Chauhan	Shailendra Balwada
7	Sh. Pankaj Gupta Advocate	D.B. Civil Misc. Appeal No. 413S/2011 Rakesh Vijay Vs. Rekha Vijay	L.M. Bhardwaj	Arvind Bhardwaj
8	Sh. Ashok Sharma Advocate	S.B. Cr. Revision No. 13S/2017 Ravindra Kumar Khandelwal Vs. Smt. Seema	Rajneesh Gupta	R.M. Sharma
9	Sh. P.K. Kasliwal Advocate	S.B. Cr. Misc. Petition No. 4291/2016 Pankaj Kumar Jain Vs. State	CC Ratnu	NS Dhakad, PP
10	Ms. Raj Sharma, Advocate	S.B. Cr. Revision Petition No. 104/2017 & 103/2017 Jiya Bhai@ Jiya Rijvi Vs. Rajesh Singhal	Sajid Ali	Aladeen Khan, PP
11	Smt. Sumati Bishnoi Advocate	S.B. Civil Second Appeal No. 369/2010 Kailash Vs. Durga Ram	JR Tantia	Hemant Gajraj
12	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 116S/2017 Vijay Bhatra Vs. Monu Sharma	Vidhut Gupta	Yash Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

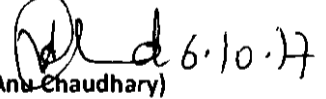
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 11.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Special Appeal Writ No. 1373/2007 Managing Committee Nav Ratna V Vs. Director Primary And Secondar	Ashok Mishra	D.P. Sharma
2	Sh. Mohammad Hanif, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 3529/2017, 4479/2017, 4480/2017 Gaurav Sehgal Vs. State	Madhav Mitra	Jeetendra Shrimali, PP
3	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Civil First Appeal No. 452/2014 Dinesh Kumar Meena Vs. Janki Bai	Sanjay Gangwar	Sumati Bishnoi
4	Dr. Y.C. Sharma Advocate	S.B. Cr. Revision Petition No. 1083/2014 Smt. Beena Gupta Vs. State	Beena Gupta	Ajay Shukla
5	Dr. Y.C. Sharma Advocate	S.B. Cr. Misc. Petition No. 2493/2016 Himmat Singh Vs. State	Nitin Bhandari	R.S. Shekhawat, PP
6	Sh. J.P. Gupta Advocate	S.B. Cr. Revision No. Petition No. 636/2017 Ku. Ravindra Singh Tanwar Vs. Barkha Kanwar	G.S. Rathore	Rajneesh Gupta
7	Sh. J.P. Gupta Advocate	S.B. Civil Second Appeal No. 126/2015 Bashir Through Lrs & others Vs. Smt. Mariyam Bai Through Lrs.	Arvind Bhardwaj	Amit Dadhich
8	Sh. Pankaj Gupta Advocate	S.B. Cr. Misc. Petition No. 4000/2012 Chhagan Singh Rajpurohit Vs. Rishabh Kumar Jain	B.C. Chirania	NS Dhakad, PP
9	Sh. Basant Singh Chabba, Advocate	S.B. Civil Transfer Application No. 60/2017 Smt. Himani Jaiman Vs. Vinayak Jaiman	J.P. Gupta	Subodh Sharma
10	Sh. S.P. Mathur Advocate	S.B. Cr. Revision Petition No. 1627/2016 Shokat Khan Vs. State	Ravi Kant Sharma	Lokesh Sharma
11	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 6770/2016 Mohammed Soharab Vs. Rukiya	Amrit Prasad Sharma	M. Iqbal Khan
12	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 3863/2016 Mukesh Saini Vs. State	R. B. Sharma Ganthola	N.S. Dhakad, PP

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”